

(c) whether the Medical Panel Scheme has been suspended and a new scheme has been worked out for giving medical assistance to its employees; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b) On the basis of cases of misuse detected by the DTC, 352 Doctors and 117 Chemists were depanelled, the services of one employee were terminated. A Committee has been constituted to enquire, among other things, whether adequate checks were exercised over the misuse of the facility. The DTC has also been asked to identify all cases of suspected misuse of benefits of the Medical Scheme and to entrust the same to CBI, who have been requested to investigate all such cases.

(c) and (d) Yes, Sir. The revised Scheme is as follows:—

- (i) Definition of 'Family' in the existing scheme is modified to conform to the definition in the All India Service and Central (Civil) Services Medical Attendance Rules.
- (ii) The ceiling for reimbursement for medical expenses would be one month's salary (comprising basic pay plus DA) subject to a maximum of Rs. 1200/- per annum.
- (iii) The panel of Doctors/Specialists/Chemists drawn in accordance with the old scheme is dispensed with, with effect from 1-2-1986.
- (iv) The employees shall pay consultation fee and charges for medicines to the doctors and Chemists direct and claim reimbursement from DTC subject to the ceiling indicated at (ii) above.
- (v) Reimbursement of hospitalization charges would be restricted to the charges payable had the hospitalization been in Government/Muni-

cipal Hospital. These would however, exclude diet charges.

- (vi) Full reimbursement allowed for specialised treatment and check up in respect of T.B., Cancer, polio-myelitis and Mental diseases provided the treatment received is in a recognised hospital/institution for such diseases. Reimbursement allowed in this case will be over and above the ceiling fixed for reimbursement of medical expenses in ordinary cases.

Delhi University Teachers' Strike

703. SHRI RAMASHRAY PRASAD SINGH :
 SHRI MAHENDRA SINGH :
 SHRI HANNAN MOLLAH :
 SHRI CHIRANJI LAL SHARMA :
 DR. G.S. RAJHANS :
 DR. B.L. SHAILESH :
 SHRI RAM PYARE PANIKA :
 SHRI INDERJIT GUPTA :
 SYED SHAHABUDDIN :
 PROF. NIRMALA KUMARI SHAKTAWAT :
 SHRI C. JANGA REDDY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether teaching and non-teaching staff of Delhi University have submitted their demands to the authorities concerned;

(b) whether teaching staff of Delhi University are on a prolonged strike; and

(c) if so, the details thereof and action so far taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) to (c) The Delhi University Teachers' Association had gone on strike w.e.f. December 10, 1985, to press their demand. Their main demands were : (1) withdrawal of UGC's instructions regarding

the termination of the Merit Promotion Scheme ; (2) improvement of housing facilities ; (3) sanction of stagnation removal increments for selection grade lecturers in colleges; and (4) institution of Professor's Grade in Colleges. As a result of the efforts made by the Delhi University, the UGC and the Government, the DUTA has withdrawn the strike and teaching has been resumed in the University and the Colleges w.e.f. February 23, 1986.

The Delhi University and College Karamcharis Union has also submitted a representation to the Delhi University and the UGC demanding inter-alia revision of scales of pay of certain library and Laboratory staff. The representation is receiving attention of the U.G.C.

National Highway Projects

704. SHRI JAGANNATH PATTHNAIK
Will the Minister of TRANSPORT be pleased to state:

(a) whether Government have recently approved certain projects relating to National Highways; and

(b) if so, the details thereof alongwith the allocation of funds, Statewise, made the during current financial year?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) Details of 8 major projects, recently approved for Rs. 431.00 crores, are given in Statement—I. Besides, several hundred medium and minor works aggregating to about Rs. 95.00 crores have been sanctioned during 1985-86. The statement of Statewise funds allocated during current financial year is given in statement—II.

Statement—I

Details of Projects

S. No.	Name of Work	Cost (Rs. in Crores)
1.	Strengthening Hyderabad-Nagpur and Hyderabad-Bangalore Sections of National Highway No. 7 in Andhra Pradesh	29.3
2.	Ahmedabad-Vadodara Expressway in Gujarat.	128.4
3.	Widening to four lanes Murthal-Karnal Section of National Highway No. 1 in Haryana.	42.5
4.	Widening to four lanes of Sarhind-Jullundur Section of National Highway No. 1 in Punjab.	66.0
5.	Strengthening Thane-Nasik Section of National Highway No. 3 in Maharashtra.	29.0
6.	Widening to four-lanes/strengthening two lanes Madras-Villupuram Section of National Highway No. 45 in Tamil Nadu.	45.6